

ORISSA ACT 10 OF 2010

***THE ORISSA ELECTRICITY (DUTY) AMENDMENT ACT, 2010**

[Received the assent of the Governor on the 25th September, 2010
first published in an extraordinary issue of the *Orissa Gazette*,
dated the 29th September, 2010 (No.1540)]

**AN ACT FURTHER TO AMEND THE ORISSA ELECTRICITY (DUTY)
ACT, 1961**

BE it enacted by the Legislature of the State of Orissa in
the Sixty-first Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Orissa Electricity (Duty) Amendment Act, 2010.

Amendment
of section 3.

2. In the Orissa Electricity (Duty) Act, 1961 in sub-section (1) of section 3, for the word "twenty-five", the word "forty" shall be substituted.

Orissa Act
14 of 1961.

*[For the Bill, See *Orissa Gazette* Extraordinary dated the 2nd August, 2010 (No.1193) [I Legis-18/ 2010] .